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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A. No.1151/87

New Delhi, this the 24th day of January, 1994.

SHRI J.P.SHARMA, MEMBER(J).
SHRI B.K.SINGH, MEMBER(A).

Shri Tara Nand Singh,
son of late Shri T.P. Singh,
Scientist C,
Central Mining Research Station,
Dhanbad,
r/o: Qr.No.26 C, Type III,
C.M.R.S. Colony,
Barwa Road,
Dhanbad-826001 (Bihar).

...Applicant

(By advocate : Shri K.K.Rai)

Versus

1. Director General,
C.S.I.R.,
Rafi Marg,
New Delhi-110001.
2. Director,
C.M.R.S., Barwa Road,
Dhanbad-826001 (Bohar).
3. Dr. Tribhuwan Nath Singh,
Scientist F,
C.M.R.S.,
Barwa Road, Dhanbad-826001 (Bihar).
4. Dr. N. M. Raju,
Scientist F,
C.M.R.S.,
Barwa Road, Dhanbad-826001 (Bihar).

...Respondents

(By advocate : Shri A.K.Sikri)

O R D E R (ORAL)

SHRI J.P.SHARMA :

The applicant is Scientist C in Central Mining Research Station, Dhanbad, Bihar. He filed the present application in August, 1987 for the reliefs:

- (1) A thorough enquiry be conducted into the affairs of CMRS in respect of work allocation for the same would be for public good and advancement of premier institution.
- (2) Respondents No.1 & 2 be directed to give

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appropriate work to the applicant for the following reasons:

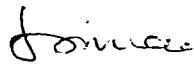
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- i. The applicant is entitled to right to work as provided under Articles 14, 21, 41 and 51A(h) of the Constitution of India.
- ii. The right to life guaranteed under Article 21 is not merely a right to 'animal existence' that envisages an overall growth of human beings.
- iii. The treatment meted out to the applicant is discriminatory and opposed to Article 14 of the Constitution of India.

2. A notice was issued to the respondents who filed the reply opposing the grant of the reliefs prayed for. The applicant has also filed the rejoinder.

3. When the application came today, the learned counsel Shri K.K. Rai in presence of the applicant gave a statement at the Bar that he is not pressing this application. In view of this fact, the application is dismissed as withdrawn. No costs.


(B.K. SINGH)
MEMBER(A)


(J.P. SHARMA)
MEMBER(J)

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